



PARLIAMENT OF INDIA

RAJYA SABHA



सत्यमेव जयते

**STATISTICAL INFORMATION
RELATING TO QUESTIONS
TWO HUNDRED AND SEVENTEENTH
SESSION OF THE RAJYA SABHA**

(2nd July to 7^h August, 2009)

**RAJYA SABHA SECRETARIAT, NEW DELHI
2009**

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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Seventeenth Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
9th November, 2009
Kartika 18, 1931 (Saka)

V.K.AGNIHOTRI,
Secretary-General.

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STATEMENT-I

Total number of notices of Starred and Unstarred Questions received under each group

GROUP-I

Coal; Corporate Affairs; Development of North Eastern Region; Environment and Forests; Food Processing Industries; Information and Broadcasting; Law and Justice; Mines; Minority Affairs; New and Renewable Energy; Petroleum and Natural Gas; Power; Statistics and Programme Implementation; Tribal Affairs; Women and Child Development. 1442

GROUP-II

Civil Aviation; Finance; Heavy Industries and Public Enterprises; Human Resource Development; Panchayati Raj; Rural Development; Shipping. 1651

GROUP-III

Commerce and Industry; Defence; Home Affairs; Labour and Employment; Road Transport and Highways; Textiles. 1422

GROUP-IV

Prime Minister; Atomic Energy; Communications and Information Technology; Culture; Earth Sciences; External Affairs; Housing and Urban Poverty Alleviation; Overseas Indian Affairs; Parliamentary Affairs; Personnel, Public Grievances and Pensions; Planning; Science and Technology; Social Justice and Empowerment; Space; Tourism; Urban Development; Water Resources; Youth Affairs and Sports. 1680

GROUP-V

Agriculture; Chemicals and Fertilizers; Consumer Affairs,
Food and Public Distribution; Health and Family Welfare;
Micro, Small and Medium Enterprises; Railways; Steel.

1878

TOTAL

8073

STATEMENT-II

Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received in Hindi
1	2	3	4	5	6
1.	02.07.2009	174	46	220	52
2.	03.07.2009	202	56	258	52
3.	07.07.2009	201	49	250	38
4.	08.07.2009	224	69	293	47
5.	09.07.2009	204	50	254	53
6.	10.07.2009	264	65	329	73
7.	13.07.2009	284	58	342	61
8	14.07.2009	281	69	350	54
9	15.07.2009	273	66	339	68
10	16.07.2009	232	54	286	60

11	17.07.2007	264	58	322	71
12	20.07.2009	315	47	362	68
13	21.07.2009	304	57	361	62
14	22.07.2009	334	76	410	113
15	23.07.2009	272	66	338	62
16	24.07.2009	286	58	344	72
17	27.07.2009	265	68	333	69
18	28.07.2009	234	81	315	54
19	29.07.2009	302	78	380	76
20	30.07.2009	226	38	264	48
21	31.07.2009	260	98	358	57
22	03.08.2009	343	62	405	64
23	04.08.2009	297	78	375	68
24	06.08.2009	266	52	318	65
25	07.08.2009	206	61	267	54
Total		6513	1560	8073	1561

STATEMENT-II 'A'

Abstract showing disposal of notices of Starred and Unstarred Questions

Category of Questions	Notices received	Admitted Admitted clubbing	by	Disallowed	Lapsed	Returned	Withdrawn	Cancelled
	6513	500	225	660	1289	-	6	-
Starred	1560	3810+	1059++	132	392	-	-	-
Unstarred								
TOTAL:	8073	4310	1284	792	1681	-	6	-

- + Includes 3006 notices of Starred Questions admitted as Unstarred Questions.
- ++ Includes 827 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	<u>Admitted</u>		Admitted by Clubbing	Disallowed	Lapsed	Returned to Members	With-Drawn	Can-Celled	No. of Supplementaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	24(5)	-	-	-	9(2)	15(3)	-	-	-	5
2.	Agriculture	368(77)	19(7)	192(44)	71(21)	17(1)	69(4)	-	-	-	19
3.	Atomic Energy	50(10)	5(3)	26(3)	13(2)	1	5(2)	-	-	-	-
4.	Chemicals and Fertilizers	111(17)	10(5)	60(9)	17(2)	6	18(1)	-	-	-	-
5.	Civil Aviation	232(39)	17(3)	104(19)	33(6)	24(3)	54(8)	-	-	-	27
6.	Coal	101(24)	8	41(9)	12(2)	8	31(13)	-	1	-	4
7.	Commerce and Industry	281(40)	20(3)	125(13)	51(12)	33(5)	52(7)	-	-	-	13
8.	Communications & Information Technology	219(27)	17(3)	128(15)	41(4)	5(1)	28(4)	-	-	-	8
9.	Consumer Affairs, Food and Public Distribution	273(63)	21(5)	127(28)	52(17)	15(2)	58(11)	-	-	-	13
10.	Corporate Affairs	34(3)	1	16	3	3	11(3)	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
11.	Culture	66(3)	2	33(3)	7	11	13	-	-	-	3
12.	Defence	177(54)	8(1)	69(27)	26(5)	59(6)	15(15)	-	-	-	10
13.	Development of North Eastern Region	16(1)	1	7	-	3(1)	5	-	-	-	-
14.	Earth Sciences	20(3)	1	18(3)	1	-	-	-	-	-	3
15.	Environment and Forests	261(48)	14(2)	124(27)	38(7)	31(1)	54(11)	-	-	-	21
16.	External Affairs	292(65)	23(6)	120(32)	55(10)	43(7)	51(10)	-	-	-	16
17.	Finance	551(89)	35(9)	255(40)	86(29)	41(2)	131(9)	-	3	-	41
18.	Food Processing Industries	31(2)	1	16(1)	4	4(1)	6	-	-	-	-
19.	Health and Family Welfare	546(109)	32(6)	266(54)	90(22)	44(13)	114(14)	-	-	-	55
20.	Heavy Industries and Public Enterprises	60(6)	6(1)	29(3)	14	4(1)	7(1)	-	-	-	14
21.	Home Affairs	511(128)	20(7)	179(36)	60(13)	95(24)	157(48)	-	-	-	36
22.	Housing and Urban Poverty Alleviation	70(13)	5(1)	45(8)	8(2)	1	11(2)	-	-	-	6
23.	Human Resource Development	507(89)	25(4)	241(51)	81(19)	64(4)	96(11)	-	-	-	23
24.	Information and Broadcasting	76(24)	4(3)	37(9)	9(2)	6(1)	20(9)	-	-	-	7
25.	Labour and Employment	121(18)	9(1)	62(12)	14(3)	10	26(2)	-	-	-	11
26.	Law and Justice	143(24)	8(2)	49(7)	15(2)	43(7)	28(6)	-	-	-	5
27.	Micro, Small and Medium Enterprises	57(15)	7(2)	27(5)	10(5)	-	13(3)	-	-	-	3

28.	Mines	35(5)	1	18(5)	7	5	4	-	-	-	4
29.	Minority Affairs	57(11)	3	25(3)	4(1)	4(2)	21(5)	-	-	-	-
30.	New and Renewable Energy	52(1)	2	22(1)	8	3	17	-	-	-	-
31.	Overseas Indian Affairs	106(20)	9(2)	55(9)	32(4)	7(3)	3(2)	-	-	-	-
32.	Panchayati Raj	23(6)	-	12(4)	2(1)	1	8(1)	-	-	-	-
33.	Parliamentary Affairs	10(2)	-	2	2	3(1)	3(1)	-	-	-	5
34.	Personnel, Public Grievances and Pensions	70(24)	10(3)	36(10)	11(5)	8(4)	5(2)	-	-	-	4
35.	Petroleum and Natural Gas	249(44)	18(2)	101(27)	53(12)	16(3)	60	-	1	-	7
36.	Planning	108(32)	8(5)	58(11)	21(7)	6(3)	15(6)	-	-	-	-
37.	Power	217(35)	10(2)	96(16)	43(10)	26(4)	42(3)	-	-	-	15
38.	Railways	461(86)	30(7)	220(40)	74(11)	35(7)	102(21)	-	-	-	37
39.	Road Transport and Highways	245(57)	16(4)	142(34)	41(7)	3(1)	43(11)	-	-	-	28
40.	Rural Development	205(42)	11(2)	101(23)	27(7)	17(2)	49(8)	-	-	-	15
41.	Science and Technology	40(1)	1	26(1)	4	2	7	-	-	-	-
42.	Shipping,	73(5)	6(1)	21(1)	13(1)	17(1)	16(1)	-	-	-	10
43.	Social Justice and Empowerment	71(18)	4(2)	46(10)	7(3)	6(2)	8(1)	-	-	-	-
44.	Space	7(1)	1	3	1	1	1(1)	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12
45.	Statistics and Programme Implementation	17(5)	1	7(3)	5	2	2(2)	-	-	-	-
46.	Steel	62(12)	1	32(6)	11(1)	2	16(5)	-	-	-	-
47.	Textiles	87(7)	7(1)	43(3)	9(2)	3(0)	25(1)	-	-	-	-
48.	Tourism	108(19)	9	70(15)	18(1)	2	9(3)	-	-	-	5
49.	Tribal Affairs	40(4)	2	18(4)	-	3	17	-	-	-	5
50.	Urban Development	150(29)	13(2)	82(19)	21(7)	6	28(1)	-	-	-	-
51.	Water Resources	210(51)	9(1)	104(26)	38(9)	13(4)	46(11)	-	-	-	11
52.	Women and Child Development	113(31)	6	43(10)	17(7)	12(7)	34(7)	-	1	-	-
53.	Youth Affairs and Sports	59(17)	3(1)	31(10)	4(2)	9(2)	12(2)	-	-	-	-
TOTAL:		8073(1561)	500(109)	3810(749)	1284(283)	792(128)	1681(292)	-	6	-	489

STATEMENT-IV

*Abstract showing disposal of **SHORT NOTICE QUESTIONS***

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Supplementaries asked
1.	Irregularities in ticket confirmation for VIP quota	Shri Kamal Akhtar	Railways	Disallowed	-
2.	Construction of Matmora Dyke in Assam.	Shri Kumar Deepak Das	Water Resources	Disallowed	-
3.	Project for weather forecasting system	Smt. Renubala Pradhan	Earth Sciences	Disallowed	-
4.	Circulation and advertisement of Urdu newspapers	Shri Sabir Ali	Information and Broadcasting	Disallowed	-
5.	Circulation and advertisement of Urdu newspapers	Shri Sabir Ali	Information and Broadcasting	Disallowed	-
6.	Circulation and advertisement of Urdu newspapers	Shri Mohammed Adeeb	Information and Broadcasting	Disallowed	-
7.	Circulation and advertisement of Urdu newspapers	Shri Mohammed Adeeb	Information and Broadcasting	Disallowed	-

STATEMENT-V

Statement showing the subjects on which maximum number of Questions were answered

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supple- mentaries asked
			Starred	Unstarred	
1.	Agriculture	Agricultural policy/shemes/ production	-	20	-
2.	Chemicals and Fertilizers	Fertilizer supply	-	15	-
3.	Civil Aviation	Air connectivity	4	11	5
		Crisis in aviation sector	4	13	6
		Modernisation of airports	7	20	10
4.	Commerce and Industry	FDI	3	28	7
		SEZ	3	15	-
5.	Communications and Information Technology	BSNL/MTNL services	1	14	3

		Post offices	-	15	-
		Spectrum	1	19	5
6.	External Affairs	China	1	14	5
		Pakistan	4	21	5
7.	Finance	Functioning of banks	2	15	-
		Income Tax	2	20	-
8.	Health	Food safety	3	14	
		Medical education/colleges	3	14	6
		Medical facilities/medicare	3	26	-
		National Rural Health Mission	3	14	6
		Swine flu	3	24	6
9.	Home Affairs	Natural disaster	-	18	-
		Naxalism	3	37	-
		Terrorism	2	17	1
10	Human Resource Development	Deemed universities	2	15	6

1	2	3	4	5	6
		Yashpal Committee Report	1	15	6
11.	Petroleum and Natural Gas	Price of petroleum products	3	17	-
12.	Railways	Railway projects	5	27	11
		Trains	1	16	-
13.	Road Transport and Highways	National highways	5	52	28
14.	Rural Development	NREGA	4	20	6
15.	Urban Development	JNNURM	1	20	-

STATEMENT-VI

*Statements laid on the Table of the Rajya Sabha in reply to
STARRED QUESTIONS*

Copies of 431 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VII

*Statement showing disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

Dy No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Earmarked seats for NRI/PIO children	Shri Rajiv Pratap Rudy	Overseas Indian Affairs	Disallowed	-
2.	Tax holiday to IT industry	Shri Prakash Javadekar	Communications and Information Technology	Withdrawn	-
3.	Earmarked seats for NRI/PIO Children	Shri S. S. Ahluwalia	Overseas Indian Affairs	Disallowed	-
4.	Distribution of free wheat and rice	Shri Ramdas Agarwal	Consumer Affairs, Food and Public Distribution	Disallowed	-
5.	Touts controlling waitlisted tickets	Shri Nand Kishore Yadav	Railways	Lapsed	-
6.	Development of education sector	Shri Vikram Verma	Human Resource Development	Lapsed	-
7.	Impact of global recession on Indian exports	Shri Prakash Javadekar	Commerce and Industry	Lapsed	-
8.	Delay in monsoon	Ms. Mabel Rebello	Agriculture	Disallowed	-
9.	Delay in monsoon	Ms. Mabel Rebello	Agriculture	Disallowed	-
10.	Utilisation of water of perennial rivers	Shri Shantaram Laxman Naik	Water Resources	Lapsed	-
11.	Global survey on corruption	Shri Rajiv Pratap Rudy	Prime Minister	Disallowed	-

1	2	3	4	5	6
12.	Royalty by ONGC on oil and gas	Shri Prakash Javadekar	Petroleum and Natural Gas	Disallowed	-
13.	Development of education sector	Shri Shivanand Tiwari	Human Resource Development	Lapsed	-
14.	Approval of private universities	Dr. Ram Prakash	Human Resource Development	Lapsed	-
15.	Grants for salary of PSE employees	Shri Santosh Bagrodia	Heavy Industries and Public Enterprises	Lapsed	-
16.	Alleviation of Poverty for beggars and slum dwellers	Shri Ganga Charan	Housing and Urban Poverty Alleviation	Lapsed	-
17.	Regulator on 100 days agenda	Shri Prakash Javadekar	Coal	Disallowed	-
18.	Failure of the Mini-ministerial talk at WTO	Shri N. K. Singh	Commerce and Industry	Disallowed	-
19.	Provision of irrigational facilities	Shri Ram Chandra Khuntia	Water Resources	Lapsed	-
20.	SC/ST employees in corporate industry	Shri Santosh Bagrodia	Social Justice and Empowerment	Lapsed	-
21.	SC/ST employees in corporate industry	Shri Jesudasu Seelam	Social Justice and Empowerment	Lapsed	-
22.	Provision of irrigational facilities	Shri Lalit Kishore Chaturvedi	Water Resources	Lapsed	-

STATEMENT-VIII

Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1.	03.07.2009	Shri Dinesh Trivedi, Minister of State in the Ministry of Health and Family Welfare	Starred Question 228	30.11.2007	GDP spending on Health.
2.	07.08.2009	Shri Pradeep Jain, Minister of State in the Ministry of Rural Development	Unstarred Question 1157	14.07.2009	Bhrrat Nirman Yojana.

STATEMENT-IX

*Some interesting features pertaining to Questions asked
and
answered in the Rajya Sabha*

1.	The number of sittings during which the Question time was allotted.....	25
2.	The number of sittings during which the Question Hour was dispensed with.....	Nil
3.	The number of sittings which were adjourned without transacting any business.....	Nil
4.	The number of sittings during which question time was allotted but no questions were orally answered in the House.....	4 (on 16.7.09, 23.7.09, 3.8.09 and 6.8.09)
5.	The number of sittings cancelled.....	Nil
6.	The number of Questions (Starred and Unstarred) received in Hindi.....	1561
7.	The number of Members from whom notices were received.....	141
8.	The maximum number of times any member's name appeared in the ballot of Starred Questions	15(Shri Rama Chandra Khuntia)
9.	The number of Questions answered orally.....	108
10.	The number of Questions on which Supplementaries were put.....	108
11.	The number of Supplementary Questions put.....	489
12.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	4202

13.	The maximum number of notices received from any one Member.....	375 (by Shri Mohd. Ali Khan, M.P.)
14.	The maximum number of Supplementary Questions put by any one Member.....	16 (by Dr. K. Malaisamy, M.P.)
15.	The maximum number of Supplementaries asked by any one Member on any one day.....	5 (Smt Shobhana Bhartia, M.P.)
16.	Number of questions which could not be taken up due to absence of Member(s)	13
17.	Days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	122 (on 02.07.2009)
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day	7 (on 21.07.2009 & 27.07.2009)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	3 (on 07.08.2009)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	771
22.	The maximum number of Questions orally answered on any one subject.....	5 (on national highways)
23.	The maximum number of supplementaries raised on any one Question.....	6
24.	The maximum number of Questions addressed to any one Minister.....	551 (to Minister of Finance)
25.	The maximum number of admitted Questions addressed to any one Minister.....	298(to Minister of Health & Family Welfare)

26.	The maximum number of Questions orally answered by any one Minister.....	8 (by Minister of Finance)
27.	The maximum number of Supplementary Questions answered by any one Minister	55 (by Minister of Health & Family Welfare)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	Nil
29.	Average number of Questions received per sitting.....	322.9
30.	Average number of Questions orally answered per sitting...	4.32
31.	Average number of Supplementary Questions asked per sitting.....	19.56
32.	Average number of Supplementary Questions on each question answered orally	4.52
33.	Average time taken on each question orally answered.....	13.8 minutes
34.	Total number of Statements in reply to questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	431
35.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (each on 07.07.2009, 27.07.2009 and 04.08.2009)
36.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby	9 pages (SQ 311 regarding anaemic children)
37.	Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha.....	2 (on 03.07.2009 and 07.08.2009)

STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Sl. No.	made/given by Chairman/ Dy.Chairman	Date	Observations/Directions/Rulings made/ given
1	2	3	4
1.	Hon'ble Chairman	01.07.2009	There was a direction from the Chair that while editing questions, the Question Branch would replace the word 'diaspora' by NRI/PIO, wherever necessary..
2.	Hon'ble Chairman	10.07.2009	During reply to SQ 103, Hon'ble Chairman requested all Members, " <i>..... that if every supplementary question is going to be a speech, then, perhaps, not even one question will be answered? It is for the Members to decide whether they want other questions to be answered. So, let questions be questions</i> ". It was agreed that supplementary questions asked by Members, to be brief, precise and focused.
3.	Hon'ble Chairman	13.07.2009	Shri M.V. Mysura Reddy, M.P. sought to ask two supplementaries at a time to Starred Question 123. Shri S.S. Ahluwalia, M.P. brought to the notice of the Hon'ble Chairman that member has got a chance to put two supplementaries. However, the Hon'ble Chairman observed: <i>".....My point is very simple. There should be one supplementary at a time....."</i> Member was, however, permitted to put the same later after the Chairman got satisfied that he was raising only one supplementary.

1	2	3	4
4.	Hon'ble Chairman	15.07.2009	<p>When supplementaries on SQ 161 were being put, Hon'ble Chairman observed, "<i>Hon'ble Members, Question Hour is meant only for asking Questions and there is no place for general debate on it. Let us stick to the procedure, if you need any clarification through supplementary question based on answer to the question, you ask and Minister would reply</i>".</p> <p>Hon'ble Chairman again observed, "<i>If the procedure for questions and answer is not adhered to, Chair has no other option but to leave that question and go to the next question</i>".</p> <p>Hon'ble Chairman further observed, "<i>See, what I am suggesting is in the interest of all so that the questions that have been asked may be answered properly. If you want debate on that then there is another procedure for that and that procedure can be followed. But if you want a general debate during Question Hour then nothing will happen</i>".</p>
5.	Hon'ble Chairman	15.07.2009	<p>During reply to SQ 161, Hon'ble Chairman observed: "<i>the supplementary question must relate to the answer given</i>".</p>
6.	Hon'ble Chairman	15.07.2009	<p>When Shri Rama Chandra Khuntia, M.P. was asking supplementary question to SQ 161, the Chairman requested him to ask only one question, the Member, however, did not accede to his request and went on with his second supplementary. Then Hon'ble Chairman observed "<i>I would request the Hon'ble Minister to answer any one question whichever he prefers.</i>"</p>
7.	Hon'ble Chairman	17.07.2009	<p>During reply to SQ 204, the Hon'ble Chairman observed that for supplementary question, the rule is that if more than one supplementary is asked by the same member, only one will be answered by the Minister concerned.</p>
8.	Hon'ble Chairman	27.07.2009	<p>Ms. Mabel Rebello, M.P., who was the second Questioner to the Starred Question 332, requested for the second supplementary. The Hon'ble Chairman observed:</p> <p><i>"You are only associated with the Question. You did not ask it. I am afraid, if the main questioner is absent, the right cannot be delegated to someone else."</i></p>

1	2	3	4
9.	Hon'ble Chairman	29.07.2009	Shri O.T. Lepcha, who was the second questioner to SQ 361, put two supplementaries, the Hon'ble Chairman directed the Minister to answer the first part only.
10.	Hon'ble Chairman	29.07.2009	The first questioner to SQ 362 was absent. Hon'ble Chairman allowed Shri N.K. Singh, the second questioner, to put two supplementaries.
11.	Hon'ble Chairman	29.07.2009	While replying SQ 362, Minister of Road Transport & Highways agreed to furnish information to Member regarding delay in road projects. Another Member (Shri Sitaram Yechury) requested the Hon'ble Chairman that it should be furnished to you only then it will become property of the House. Hon'ble Chairman, while agreeing observed, <i>"Well, if it can be shared with one Member, it can be shared with all the Members"</i> .
12.	Hon'ble Chairman	29.07.2009	Before asking supplementary Question to SQ 363, Shri Naresh Gujral, MP stated, <i>"Sir, before asking the question, I would like to disclose that I have personal interest in the export of foreign garments from India"</i> . This was an instance of declaration of interest under Rule 294 of the Rule of Procedure and Conduct of Business in the Council of States.
13.	Hon'ble Chairman	29.07.2009	Shri Shriprakash Jaiswal, Minister of State (Independent charge) in the Ministries of Coal and Statistics and Programme Implementation, through his letter dated 29 th July, 2009, stated that Starred Question 423 listed for 3 rd August, 2009 in the name of the Ministry of Statistics and Programme Implementation relates to the Ministry of Planning and requested that Shri V. Narayanasamy, Minister of State in the Ministries of Planning and Parliamentary Affairs may be permitted to answer the supplementaries on that Question. The Hon'ble Chairman acceded to his request. The Question was, however, not answered orally as the House adjourned abruptly on the 3 rd August, 2009 for an hour.

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14.	Hon'ble Chairman	31.07.2009	With regard to SQ 402, the Hon'ble Chairman, on the supplementary raised by a member which was not relating to the State of Rajasthan, directed that the question relates to 'Railway projects in Rajasthan', therefore, only supplementaries relating to that State would be allowed and accordingly Members may ask supplementaries relating to railway projects in Rajasthan.
15.	Hon'ble Chairman	04.08.2009	<p>Dr. (Smt.) Najma A. Heptulla, drew the attention of Hon'ble Chairman, Rajya Sabha to Starred Question 449 titled "Discussion with States regarding Yashpal Committee's Report" and observed:</p> <p><i>"This Question should not be asked under rules as it talks of policy matters".</i></p> <p>The Question was regarding Report of the Yashpal Committee and various steps involved in the implementation of the same. The matter was put up drawing the attention to Rule 47 (2) XIII of the admissibility of the Question which reads as:</p> <p><i>"It shall not raise questions of policy too large to be dealt within the limits of an answer to a question."</i></p> <p>The Question did not indicate that it involved a matter of policy as it merely referred to recommendations of the Yashpal Committee Report on higher education and its implementation. The question thus aimed to get factual information from Government without referring to any policy of Government on the subject. Hon'ble Chairman agreed to this.</p>

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16.	Hon'ble Chairman	07.08.2009	<p>While asking supplementary question to SQ 483 on 'Treatment of Swine Flu patients', Shri Vijay Jawaharlal Darda, MP asked more than one question.</p> <p>The Hon'ble Chairman asked the Minister of Health and Family Welfare to reply to only one of the questions. The Minister, however, requested the Hon'ble Chairman to allow him to answer all the questions as there is panic outside and things are not put in the right perspective by different channels and this is the best opportunity and the best forum for him to share whatever information he has to help in spreading the right message across the country. The Chairman allowed the Minister to reply all the supplementaries of Member.</p>
